

15

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 201/14(1)/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017**

Name of the Company: Ankleshwar Cleaner Process Technology Centre Ltd.

Section of the Companies Act: Section 14(1) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.	Abhishek Jhawar	PCS	JKPA & Asso	Abhishek
2.	Prashant Kulshrestha	PCS		Prashant

ORDER

Learned PCS Mr. Abhishek Jhawar with Learned PCS Mr. Prashant Kulshrestha i/b JKPA Associates present for Petitioner. None present for Respondent.

Proof of publication filed.

Proof of service of notice on statutory authorities filed.

Proof of service of individual notices to creditors filed.

Heard arguments of Learned PCS for petitioner.

Order reserved.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 11th day of December, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL